

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 118**

**Company Appeal-212(ND)2022**

**IN THE MATTER OF:**

**M/s. Three C Infratech Pvt. Ltd.**

**... Applicant/Petitioner**

**Versus**

**ROC**

**...**

**Respondent**

**Under Section: 252 (1) Comp. Act.**

**Order delivered on 05.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Abhay Kaushik, Adv. Himani Babbar

**For the Internenor** : Adv. Sonam Sharma, Adv. Riddhi Jain

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

List on 11.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**